(a) whether the Central Government has given instructions to different States to launch gas-based power projects;

(b) if so, the details thereof, State-wise; and

(c) whether any proposal has been received from the Rajasthan Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) No, Sir. On the contrary, this Ministry has issued an advisory on 14.03.2012 to all developers of gas based power plants not to plan for any power plants based on domestic gas till 2015-16, due to non-availability of additional domestic gas.

(c) Request for allocation of gas from various State Governments, including Rajasthan, were received by the Ministry of Petroleum and Natural Gas for gas based power projects which were placed before Empowered Group of Ministers (EGoM) in its meeting held on 24.2.2012. However, no allocation was made by EGoM.

Settlement of disputes

*477. SHRI S. THANGAVELU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether a sum of ₹ 27,200 crore is held up in disputes between the National Highways Authority of India (NHAI) and the private players;

- (b) if so, the details thereof;
- (c) whether Government has taken any action to settle those disputes; and
- (d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) An amount of ₹ 26,556 crores is held up in disputes between National Highways Authority of India (NHAI) and concessionaires, out of which disputes involving ₹ 22,773 crores and ₹ 3,783 crores are pending before Arbitration and various Courts of Law respectively.

(c) and (d) For quicker resolution of disputes and one-time settlement of longpending claims and to address the issue of fund constraints in highways sector, the NHAI Board recommended a three stage dispute resolution mechanism. Accordingly, 3-Chief General Manager Committee and one Independent Settlement Advisory Committee

50 Written Answers to

[RAJYA SABHA]

Starred Questions

(ISAC) headed by a Retired Judge of Hon'ble Delhi High Court has been constituted in March 2013. When ISAC started functioning in March 2013, disputes in 225 contract packages amounting to ₹ 17,489 crores as on 31.03.2013 was pending. Till date, on the recommendation ISAC, 45 contract packages involving 24 contractors/concessionaires have been resolved amicably after negotiation and settlement of ₹ 922 crores has been given as against claims amounting of ₹ 9,860 crores. A detailed, statement of disputes settled after setting up of ISAC as on 06.05.2014 is given in the Statement.

Statement

			(As on 6.05.2014)	
Sl. No.	Package No.	Name of the Contractor/ Concessionaire	Amount claimed (₹ in crore)	Amount settled (₹ in crore)
1	2	3	4	5
1.	Ambala-Chandigarh Section of NH-21 and NH-22 (Change of scope on Ghaggar bridge)	M/s GMR Ambala- Chandigarh Expressways Pvt. Ltd.	20.837	6.250
2.	NS-17/HR (Bal.)	M/s Valecha Engineering Ltd.	273.482	18.376
3.	Amravati Bypass on NH-6 (Ref.No.3)	M/s NCC Ltd.	61.318	0.322
4.	NS-19 (UP/Raj.)	M/s PNC Infratech Ltd.	25.460	6.522
5. to 11.	Cont. Pkg. OR-IV, OR-II, TN-l,Con.Pkg.l, AP-19, AP-20 & RJ-11	M/s L&T Ltd.	1835.225	241.247
12.	Cont. Pkg. No. OR-VI	M/s SMJ-RK-SD (JV)	259.709	42.337
13.	Cont. Pkg. No. AP-1 (Bal.Work)	M/s SEW Infrastructure Ltd.	17.895	6.522
14.	Cont. Pkg. No. AP-5	M/s Prasad & SEW (JV)	31.292	4.961

Detailed statement of disputes settled after setting up of ISAC

Written Answers to		[11 August, 2014]	Starred Questions 51	
1	2	3	4	5
15.	Contract Package AP-17	M/s Punj Lloyd Ltd.	53.967.	5.746
16.	Contract Package No. EW-II(AS-I)	M/s Punj Lloyd Ltd.	198.386	15.576
17.	Contract Package No. EW-II(AS-4)	M/s Punj Lloyd Ltd.	133.997	17.362
18.	Contract Package No. EW-II(AS-5)	M/s Punj Lloyd Ltd.	147.582	19.287
19.	Contract Package No. EW-II(AS-8)	M/s Punj Lloyd Ltd.	108.703	19.327
20.	Contract Package No. EW-II(AS-9)	M/s Punj Lloyd Ltd.	90.515	13.333
21.	Contract Package No. EW-II(AS-16)	M/s Punj Lloyd Ltd.	124.966	17.481
22.	Contract Pkg Jaipur Bypass-II	M/s Punj Lloyd Ltd.	70.320	3.144
23.	Contract Package IV-B, Contract No. TNHP/5)	M/s GS Engg. & Constn.	26.915	7.279
24.	NS-3/DL (Delhi- Karnal Section) of NH-1 in Delhi	M/s Madhucon Projects Ltd	145.580	11.090
25.	LMNHP-EW-II (WB-11)	M/s Madhucon Projects Ltd	285.010	23.150
26.	ADB-II/C-10	M/s CGGC-Soma (JV)	53.765	5.883
27.	ADB-II/C-11	M/s CGGC-Soma (JV)	43.135	5.102
28.	ADB-II/C-14	M/s CGGC-Soma (JV)	38.163	2.967
29.	ADB-II/C-15	M/s CGGC-Soma (JV)	45.834	4.894
30.	AP-18	M/s Limak-Soma (JV)	79.684	5.480

52	Written Answers to	[RAJYA SABHA]	Starred Questions		
1	2	3	4	5	
31.	Port Connectivity- VASCO-GOA-NH- 17B	M/s KMC Constructions Limited	87.600	8.095	
32.	Contract Package No. KU-6 (Raj.)	M/s Sadbhav - Prakash (JV)	59.830	2.710	
33.	Contract Package No. KU-1 (Raj.)	M/s Sadbhav Engineering Ltd	92.719	0.798	
34.	Contract Package- V (Gujarat)	M/s Jilin-Sadbhav (JV)	353.517	6.240	
35.	Contract Package No. II (Karnataka)	M/s RN Shetty and Co-Sunway Const. BHD (JV)	218.560	13.459	
36.	Contract Package No. WTC/TUM-Haveri/ NH-4/Civil Contract Package-4	M/s UEM-ESSAR (JV)	1,305.236	131.961	
37.	Contract Package No.WTC/TUM- Haveri/NH-4/Civil Contract Package-5	M/s UEM-ESSAR (JV)	928.520	104.022	
38.	Contract Package No.V-B (Km.240 to Km.320 of NH-2, Bihar)	M/s L&T-HCC (JV)	518.173	41.625	
39.	Hosur-Krishnagiri Section incl. const of Flyover on NH-7 in the State of Tamil Nadu	M/s Shaktikumar M Sancheti Ltd-BJCL (JV)	63.795	15.610	
40.	Contract Package-I, O&M contract relating to Gurgaon-Kotputli Section and Kotputli-	M/s Intertoll ICS Cecons O&M Co P. Ltd.	1,088.420	21.128	

Written Answers to		[11 August, 2014]	Starred Que	estions 53
1	2	3	4	5
	Amer Section of NH-8 in the State of Haryana and Rajasthan.			
1.	O&M contract relating to Delhi- Agra Section of NH-2 in the State of Haryana and UP and Moradabad Bypass on NH-24 in the State of Uttar Pradesh.	M/s Intertoll ICS Cecons O&M Co P Ltd.	748.492	23.283
12.	In the matter of amicable settlement of disputes between NHAI and M/s Somdatt Builders-Simplex (JV) relating to work of improvement of access to GQ Corridor by free flow facilities along NH-4, NH-45 and NH-205, within Chenna City in the State of Tamil Nadu.		114.677	35.111
43.	Rehabilitation and Upgradation of Swaroopgunj-Pindwara Section (Km.264.00 to Km.249.70) of NH-14 and Pindwara-Bekaria Section (Km.0.00 to Km.29.00) of NH-76 in the State of Rajasthan.	M/s Dineshchandra R. Agrawal Infracon Pvt. Ltd.	3.397	0.972

54	Written Answers to	[RAJYA SABHA]	Starr	ed Questions
1	2	3	4	5
44.	Maintenance and rehabilitation work of Kotputli- Kishangarh Section of NH-8 (from Km. 162.50 to Km.366.20) in the State of Rajasthan.	M/s Satya Prakash & Bros. Pvt. Ltd.	9.111	4.496
45.	4-laning of existing 2-lane of NH-8 A from Bhachau to Padana (Km.324.00 to 346.00) in the State of Gujarat.	M/s Prakash Construction and Engineering Co- Prakash Bldg Associates Ltd (JV)	80.964 15.311	6.473 2.527
	GRAND TOTAL (₹ in cros	re)	9860	922

Admission of Muslim children in schools

*478. SHRI GULAM RASOOL BALYAWI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Muslim children face difficulty in getting admission in good schools and a large number of such children get admission in sub-standard schools in the country;

(b) if so, the details of information available with Government in this regard; and

(c) the steps taken to solve the problem?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) As per Unified District Information System for Education (UDISE), the enrolment of Muslim children has increased from 10.49% in 2007-08 to 14.34% in 2013-14 at primary level. Similarly, at upper primary level, the enrolment of muslim children has increased from 8.54% in 2007-08 to 12.52% in 2013-14. At elementary level, the percentage of muslim children has increased from 9.95% in 2007-08 to 13.73% in 2013-14. In elementary schools, the incremental enrolment during 2007-08 to 2013-14 was 1.41 crore children out of which the incremental muslim